

**THE HIGH COURT OF MADRAS
(ESTABLISHMENT OF A PERMANENT
BENCH AT PONDICHERY)
BILL, 1991.**

SHRI V. NARAYANASAMY (Pondicherry): Sir, I move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Madras at Pondicherry.

The question was put and the motion was adopted.

SHRI V. NARAYANASAMY. I introduce the Bill.

THE FARMERS (REMOVAL OF INDEBTNESS) BILL, 1991.

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I move for leave to introduce a Bill to provide for settling farmers' loans taken from Banks and other financial institutions and to lay guidelines for regulating loans to farmers by such institutions and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI. I introduce the Bill.

**THE PREVENTION OF HOARDING
AND PROFITEERING BILL, 1991**

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I move for leave to introduce a Bill to provide for the prevention of hoarding and profiteering in essential commodities of daily use of citizens particularly of common man in the country and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI. I introduce the Bill.

**THE VICTIMS OF NATURAL CALAMITIES
(REHABILITATION AND
FINANCIAL ASSISTANCE) BILL,
1991**

SHRI SURESH PACHOURI (Madhya Pradesh): Sir, I move for leave to introduce a Bill to provide for the rehabilitation and financial assistance to the victims of natural calamities such as floods, droughts, cyclones, hailstorms and earthquakes and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI. I introduce the Bill.

**THE CONSTITUTION (AMENDMENT)
BILL, 1991 (insertion of new
Part XVIA).**

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया (बिहार) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

The question was put and the motion was adopted.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : मैं विधेयक को पुरःस्थापित करता हूँ ।

**THE CONSTITUTION (AMENDMENT)
BILL, 1991 (TO AMEND ARTICLES
85, 123, 174 AND 213)**

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया (बिहार) : मैं प्रस्ताव करता हूँ कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

The question was put and the motion was adopted.

श्री सुरेन्द्रजीत सिंह ग्रहलुवालिया : मैं विधेयक को पुरःस्थापित करता हूँ ।